

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2017
NAME OF THE PETITIONER(S) : C.J GEORGE + 3
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Arvind Pandeyan (Senior Counsel) Archana	Respondent	
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ORDER

Counsels for both the parties are present. Matter is adjourned for submissions of final arguments. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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